

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 41 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2021**

Name of the Company: Bengheet Ltd
V/s
G A Foods (India) Pvt Ltd & Ors

Section: 241-242 of Co.Act, 2013

ORDER

Learned Counsel Mr. Rohan Luvkumar appeared for the Petitioner.

Learned Counsel Mr. Aadit R Sanjanwala appeared for the Respondent.

Learned Counsel for the Respondent 2-4 appeared.

Learned Counsel for the Respondents seek some time to file replies. It is to be filed within seven days by giving copies to other side and other side may file rejoinder (not more than five pages) within seven days thereafter.

Matter stands adjourned to 17.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of January, 2021

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